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WP-30519-2024

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 12th OF JANUARY, 2026

WRIT PETITION No. 30519 of 2024

RAJ ENTERPRISES

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

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Appearance:

Shri R.S.Thakur - Advocate for petitioner.

Shri Anubhav Jain - Government Advocate for respondent/State.

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ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

I.A.No.291 of 2026 - application for withdrawal of the petition.

By this application, petitioner seeks leave to withdraw the petition reserving the right of the petitioner to file a fresh petition, if occasion so arises. Accordingly, I.A.No.291 of 2026 is allowed.

Petition is dismissed as withdrawn with the liberty as prayed for.

(SANJEEV SACHDEVA)
CHIEF JUSTICE

(VINAY SARAF)
JUDGE